

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No.2084 of 2020**

Ayodhya Kumar Dubey ..... Petitioner  
Versus  
The State of Jharkhand & Anr. .... Opposite Parties

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**CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioners : Mr. D.K. Chakraverty, Advocate  
For the State : A.P.P.  
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03/20.07.2020 The present anticipatory bail application is taken up today through Video conferencing.

Issue notice to Opposite Party No.2 by registered post with A/D for which requisites etc. must be filed within two weeks.

Put up this case under the appropriate heading after five weeks.

**(Rajesh Shankar, J.)**

*Rohit*